

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/946(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.02.2024**

NAME OF THE PARTIES : **Dharmbhakti Ventures Private
Limited**

Vs

A S Agri And Aqua Llp

For OC : Not given.

For CD : None present.

Section 9 of IBC

ORDER

Counsel for OC submits that withdrawal purshis dtd. 02.02.2024 has been filed *vide* Diary No. **2709138071902023** and requests for leave to withdraw this application with liberty to file a fresh application. Counsel for CD has no objection to the above. In view of the above, the CP is **allowed to be withdrawn with liberty.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//